

plants. Of these plants, one would be located in Guna District of Madhya Pradesh, one in Sawai Madhopur District of Rajasthan and four in Uttar Pradesh—one each in Bareilly, Sultanpur, Badaun and Shahjahanpur Districts. Each of these six new plants and the four plants at Thal and Hazira would have a capacity of 1350 tonnes per day Amonia with matching Urea capacity.

Parallel Postal Services

157. SHRI MOHANLAL PATEL : Will the Minister of COMMUNICATIONS be pleased to state :

(a) whether Government are aware that some parallel postal services are operating in the country, particularly in big cities ;

(b) if so, the details thereof :

(c) whether this kind of trade is illegal ; and

(d) if so, the action proposed to be taken to check the operation of private parallel postal services in the country ?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI RAM NIWAS MIRDHA) : (a) Yes, Sir.

(b) Reports about 51 such services operating in the country have been received.

(c) Yes, Sir.

(d) In some cases prosecution has been launched against such agencies. Instructions have been issued to tighten up supervision and take deterrent action under the law.

Bifurcation of P & T Department

158. PROF. NARAIN CHAND PARASHAR : Will the Minister of COMMUNICATIONS be pleased to state :

(a) whether the details regarding the bifurcation of the P & T Department as per the recommendation of the Sarin Committee have been chalked out ;

(b) a brief outline of the new set up at the national circle and Divisional level, especially with regard to the joint sectors like construction works in the Civil Wing and sharing of residential accommodation for the employees ;

(c) the date with effect from which the implementation has been effected and whether any adverse effect of the proposed re-organisation has also been reported from any quarter ;

(d) if so, the nature thereof and the action taken by Government thereon ; and

(e) whether any coordination at various level would also be ensured after bifurcation and the exact nature and mechanism thereof ?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI RAM NIWAS MIRDHA) : (a) Yes, Sir

(b) The Ministry of Communications has been constituted into two departments viz., the department of Posts and the department of Telecommunications. The bifurcation of P and T in the field has already been done much earlier.

(c) 31.12.1984. None.

(d) Question does not arise.

(e) Yes, Sir. The bifurcation being of the HQ set up, not much of co-ordination problem is anticipated.

Separate Postal and Telecom. Circles for Himachal Pradesh

159. PROF. NARAIN CHAND PARASHAR : Will the Minister of COMMUNICATIONS be pleased to state :

(a) whether Government decision of bifurcating the existing N.W. Postal and Telecom. Circles and creating separate Circles for Himachal Pradesh has been implemented in view of the fact that Government had agreed to this in principles as far back as January, 1976 (*vide* reply to Lok Sabha Unstarred Question No. 1453 dated 29th January, 1976) ;

(b) if so, the date with effect from which separate Circles have been created ; and

(c) if not, the likely date by which separate Postal and Telecom. Circles would be created for Himachal Pradesh ?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI RAM NIWAS MIRDHA) : (a) No, Sir.

(b) Does not arise.

(c) No date has yet been fixed,

Small Automatic Telephone Exchanges in North Western Circle

160. PROF. NARAIN CHAND PARASHAR : Will the Minister of COMMUNICATIONS be pleased to state :

(a) whether the following Small Automatic telephone Exchanges in North Western Telecommunication Circle have been sanctioned :

- (i) Bharoli Kalan, Namhol and Swarghat in Bilaspur District of Himachal Pradesh ;
- (ii) Nehriani in Una District of Himachal Pradesh ;
- (iii) Bhumpal in Hamirpur District of Himachal Pradesh ;

(b) if so, the dates on which each one of these has been sanctioned ; and

(c) if not, the likely dates by which these would be sanctioned and reasons for delay ?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI RAM NIWAS MIRDHA) : (a) Exchanges at 3 stations have been sanctioned as indicated in (b).

- (b)
1. Swarghat sanctioned on 13.12.84
 2. Nehriani sanctioned on 21.12.1984.
 3. Bhumpal sanctioned on 7.1.1985.

- (c)
1. Sanction of the exchange at Bharoli Kalan is under examination and is likely to be in current Financial Year.
 2. For sanction of exchange at Namhol the matter is under discussion with Power and Telecom. Coordination Committee to get the required clearance,

Corruption In sending Indian Labourers to Foreign Countries

161. SHRI CHINTAMANI JENA : Will the Minister of LABOUR be pleased to state :

(a) whether the number of cases of corruption in regard to sending of Indian labourers to foreign countries is increasing day by day ;

(b) if so, the number of such cases detected during the years 1983 and 1984 and the number of persons arrested in this connection ; and

(c) the steps taken by Government to eradicate such corruption ?